

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-105/96

New Delhi this the 16th day of May, 1996.

Hon'ble Sh. B.K. Singh, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Sh. Girdhari Lal,
S/o Sh. Morai,
R/o Kusum Pur Pahari,
Air India Colony,
Basant Vihar,
New Delhi-57.

Applicant

(through Sh. U. Srivastava, advocate)

versus

1. Union of India through
Secretary,
Ministry of Communications,
Department of Post, Dak Bhavan,
Sansad Marg, New Delhi.
2. The Chief Post Master General
Delhi Circle,
New Delhi-1.
3. The Chief Post Master,
GPO, New Delhi.

Respondents

(through Sh. M.K. Gupta, advocate)

ORDER (ORAL)
delivered by Hon'ble Sh. B.K. Singh, Member (A)

The learned counsel for the respondents
has produced a copy of Memo No. 88/2/96 dated
24.4.1996 which is taken on record. According
to this memo, the reliefs prayed for by the
applicant have since been granted by the respondents
themselves. This O.A. has become infructuous and
is dismissed as such, leaving the parties to bear
their own costs.

Al Vedavalli
(Dr. A. Vedavalli)
M(J)

B. K. Singh
(B. K. Singh)
M(A)